

पश्चिम बंगाल में हुए आन्दोलनों के कारण हुई हानि

5490. श्री हुकम चन्द कछबाय : क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) नवम्बर, 1967 में पश्चिम बंगाल में हुए आन्दोलनों से रेलवे की हुई हानि का अनुमान क्या है ;

(ख) उपरोक्त अवधि में हावड़ा तथा सियालदाह से कितनी गाड़ियों के प्रस्थान में विलम्ब हुआ; और

(ग) हावड़ा जाने वाली कितनी गाड़ियों को रास्ते में रुकना पड़ा ?

रेलवे मंत्री (श्री खे० मु० पुनाचा) :

(क) लगभग 8,12,830 रुपये\* ।

(ख) 7

(ग) दक्षिण पूर्व रेलवे में 26 गाड़ियों पर प्रभाव पड़ा ।

#### PRICE OF NYLON YARN

5491. SHRI P. VISWAMBHARAN : Will the Minister of COMMERCE be pleased to state :

(a) the average international market price of nylon yarn;

(b) the price at which the State Trading Corporation is purchasing nylon yarn; and

(c) the price at which the S. T. C. is selling imported nylon yarn ?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI MOHD. SHAFI QURESHI) : (a) The prices of nylon yarn vary from country to country and are different for different qualities and deniers. There is, therefore, no average international price of nylon yarn.

(b) The purchase prices also vary according to type, quality, fineness and the country from which the nylon yarn is imported. The S. T. C. have made the purchases at competitive prices.

(c) The S. T. C. have fixed prices for 15 and 20 deniers first quality nylon yarn

at Rs. 123 per kg. and Rs. 108 per kg. respectively. A rebate of 6½% and 12½% is being allowed by the S.T.C. on the second quality and joblots respectively.

#### MALPRACTICES IN THE EXPORT OF BLEEDING MADRAS

5492. SHRI P. VISWAMBHARAN : Will the Minister of COMMERCE be pleased to state :

(a) the result of the enquiry conducted by the Special Police Establishment against Nagavedu Lunki Company Madras regarding their malpractices in the export of Bleeding Madras in 1965;

(b) when the S. P. E. submitted their report;

(c) the action taken thereon; and

(d) whether the Nagavedu Lunki Company are still exporting Bleeding Madras or any other textiles?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI MOHD. SHAFI QURESHI) : (a) A case for prosecuting the Proprietor of M/s. Nagavedu Lungi Co. Madras and 4 other U/s. 120-B, 420, 467, 471 and 484 IPC and Sec. 132 of the Customs Act was made out.

(b) Charge-sheet was filed against the accused in the Court of the Second Presidency Magistrate, Madras on 2-5-1967.

(c) The case is now pending trial.

(d) Nagavedu Lungi Company are reported to be not exporting any handloom fabrics at present.

#### निर्यात तथा आयात

5493. श्री मोनेन्द्र झा :

श्री चन्द्र शेखर सिंह :

क्या वाणिज्य मंत्री यह बताने की कृपा करेंगे कि :

(क) पिछले पांच वर्षों में किन किन देशों के साथ व्यापार बढ़ा है तथा इस व्यापार में निर्यात और आयात में कितना अन्तर है;

\*इसमें रेलवे की आमदनी शामिल नहीं है ।